

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 258 OF 2017 &
IA NO. 631 OF 2017**

Dated: 1st October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Asian Fine Cements Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rishab Aggarwal

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Meenakshi Midha
Mr. Kapil Midha
Mr. Anmol Khurana for R-2

Mr. Guruvinder Singh (Rep.)

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty and an adjournment is sought on that ground.

As agreed by learned counsel for the parties, List the matter for hearing on **26.11.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/kt